

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
89	W.P.(C)-3369/2025	AYANNA YADAV (MINOR) AND ANR V/s UNION OF INDIA AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
90	W.P.(C)-4157/2025	SHIVRAJ SHARMA V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
91	W.P.(C)-4375/2025	YAJAT SEN V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
92	LPA-1250/2024 CM APPL. 76373/2024 CM APPL. 76374/2024 WITH LPA 1251/2024	ADITYA SINGH (MINOR) V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	ARJEET GAUR	

		OTHER DETAILS OF ADVOCATES: ARJEET GARU(ARJEETGAUR@GMAIL.COM)(7027946878)(PETITIONER) CLAT(CLAT@CONSORTIUMOFNLUS.AC.IN)(0)(RESPONDENT) CLATOFFICE(CLATOFFICE@CONSORTIUMOFNLUS.AC.IN)(0)(RESPONDENT) VC NIS(VC@NIS.AC.IN)(0)(RESPONDENT) ARUN (ARUN.SRIKUMAR@KEystone.LAW)(0)(RESPONDENT)		
93	LPA-1251/2024 CM APPL. 76410/2024 CM APPL. 76411/2024	CONSORTIUM OF NATIONAL LAW UNIVERSITIES V/s ADITYA SINGH (MINOR) THROUGH HIS FATHER	SULABH REWARI	
		OTHER DETAILS OF ADVOCATES: ARUN SRIKUMAR(SHUBHANSH.THAKUR@KEystone.LAW)(0)(PETITIONER) ARJEET GARU(ARJEETGAUR@GMAIL.COM)(0)(RESPONDENT) PANAKJ(PANKAJVIVEK@GMAIL.COM)(0)(RESPONDENT)		
94	W.P.(C)-2363/2025 WITH LPA 1251/2024 LPA 1250/2024	HARSHITA AND ORS V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
95	W.P.(C)-2364/2025 WITH LPA 1251/2024 LPA 1250/2024	ANAM KHAN V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT, MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER)		
96	W.P.(C)-2365/2025 WITH LPA 1251/2024 LPA 1250/2024	MASTER TIAMBAK EASHWAR THROUGH HIS NATURAL GUARDIAN VASUDHA THIAGARAJAN V/s THE CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT, T ARCHNA	
		OTHER DETAILS OF ADVOCATES: T ARCHNA (CHAITHANYAUK@GMAIL.COM)(8851949865)(PETITIONER)		
97	W.P.(C)-2366/2025 WITH LPA 1251/2024 LPA 1250/2024	PRABHAS KUMAR (MINOR) THROUGH HIS NATURAL GUARDIAN MR. PRAKHAR KUMAR V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
98	W.P.(C)-2367/2025 WITH LPA 1251/2024 LPA 1250/2024	ASLESHA AJITSARIA(MINOR) REPRESENTED BY HER FATHER VINAY AJITSARIA V/s CONSORTIUM OF NLUS AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
99	W.P.(C)-2516/2025 WITH LPA 1251/2024 LPA 1250/2024	HARDIK GARG V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
100	W.P.(C)-2517/2025 WITH LPA 1250/2024 LPA 1251/2024	HARSHIT GARG V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
101	W.P.(C)-2558/2025	NITIKA V/s CONSORTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
102	W.P.(C)-2559/2025 WITH LPA 1251/2024 LPA 1250/2024	A VAISHNAVI (MINOR) THROUGH HER FATHER SHRI T. ARUN V/s CONSORTIUM OF NATIONAL UNIVERSITIES THROUGH ITS PRESIDENT	THROUGH COURT, UDDYAM MUKHERJEE	
		OTHER DETAILS OF ADVOCATES: UDDYAM MUKHERJEE(UDDYAM.MUKHERJEE@GMAIL.COM)(8860507980)(PETITIONER)		
103	W.P.(C)-2560/2025 WITH LPA 1251/2025 LPA 1250/2024	AYUSH AGRAWAL V/s CONSOTIUM OF NATIONAL LAW UNIVERSITIES	THROUGH COURT, MRIGANK PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MRIGANK PRABHAKAR(PRABHAKARMRIGANK@GMAIL.COM)(9953068680)(PETITIONER)		
104	W.P.(C)-2591/2025	KUBER SWAMI	THROUGH COURT	

	WITH LPA 1251/2024 LPA 1250/2024	V/s THE CONSORTIUM OF NATIONAL LAW UNIVERSITIES		
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
105	W.P.(C)-4384/2025 CM APPL. 20164/2025 CM APPL. 20165/2025 CM APPL. 20166/2025	ROCHE DIAGNOSTICS INDIA PRIVATE LIMITED V/s DELHI STATE HEALTH MISSION & ANR.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO. LLP(SANJEEV.KAPOOR@KHAITANCO.COM, AAKASH.BAJAJ@KHAITANCO.COM)(9999777243)(PETITIONER) SANTOSH KUMAR TRIPATHI, KEMWELL PHARMA(STANDINGCOUNSELGNCTD@GMAIL.COM, COMPLIANCE@KEMWELLPHARMA.COM)(9868250806)(RESPONDENT)		

NOTE: CRL.M.A.10983/2025 SHALL BE TAKEN UP ALONGWITH W.P. (CRL) -221/2024 LISTED AT ITEM NO.28
NOTE:CM APPL.20971/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -15425/2024 LISTED AT ITEM NO.60
NOTE:CM APPL.20972/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3368/2025 LISTED AT ITEM NO.11
NOTE:CM APPL.21180/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1076/2020 LISTED AT ITEM NO.34
NOTE:CM APPL.20972/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3368/2025 LISTED AT ITEM NO.11

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
75	FAO(OS) (COMM)-55/2025 CM APPL. 20946/2025 CM APPL. 20947/2025	SHYAM SUNDER SURI AND ANR. V/s M/S. P.C. JAIN TEXTILES PVT. LTD.	PRATEEK JAIN	
		OTHER DETAILS OF ADVOCATES: PRATEEK JAIN(PRATEEKJAIN.ADV@GMAIL.COM)(9717521893)(PETITIONER) CANDC ASSOCIATES(INFO@CANDCASSOCIATES.NET)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
76	FAO(OS)-117/2024 CM APPL. 48772/2024 CM APPL. 48773/2024 CM APPL. 48774/2024 CM APPL. 48775/2024	JITENDARJIT SINGH AHLUWALIA V/s SURRENDERJIT SINGH AHLUWALIA & ORS.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: ASEEM CHATURVEDI(ASEEM.CHATURVEDI@KHAITANCO.COM)(9718257889)(PETITIONER) SUSHIL(SUSHILGS@GMAIL.COM)(0)(RESPONDENT)		
77	W.P.(C)-5154/2018 WITH W.P.(C) 5155/2018	DISH TV INDIA LIMITED V/s GOVERNMENT OF NCT OF DELHI & ORS.	ADVAITA LEGAL, VIVEK SARIN, HIMANSHU SHEKHAR SINHA, TUSHAR JOSHI	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) HIMANSHU SHEKHAR SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) TUSHAR JOSHI(TUSHARJADVOCATE@GMAIL.COM)(9871392206)(PETITIONER)		
78	W.P.(C)-5155/2018	DISH TV INDIA LIMITED V/s Government of NCT of Delhi and Ors.	ADVAITA LEGAL, VIVEK SARIN, HIMANSHU SHEKHAR SINHA, TUSHAR JOSHI	
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) HIMANSHU SHEKHAR SINHA(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) TUSHAR JOSHI(TUSHARJADVOCATE@GMAIL.COM)(9871392206)(PETITIONER)		

NOTE:CM APPL.20973/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -6799/2023 LISTED AT ITEM NO.37
NOTE:CM APPL.21003/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -6799/2023 LISTED AT ITEM NO.37
NOTE:CM APPL.21025/2025 SHALL BE TAKEN UP ALONGWITH RFA (COMM) -126/2024 LISTED AT ITEM NO.19
NOTE:CM APPL.21060/2025 SHALL BE TAKEN UP ALONGWITH RFA (COMM) -126/2024 LISTED AT ITEM NO.19

09.04.2025

SUPPLEMENTARY CAUSE LIST

NOTE:CM APPL.21160/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-10692/2024 LISTED AT ITEM NO.47

NOTE:CM APPL.21125/2025 SHALL BE TAKEN UP ALONGWITH RFA(COMM)-389/2024 LISTED AT ITEM NO.23

COURT NO. 42
 DIVISION BENCH- III
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	CM APPL. 19876/2025 In CONT.CAS(C)-1088/2024 WITH FAO(OS) (COMM) 102/2024	COURT ON ITS OWN MOTION V/s AJAY SINGH AND ORS	THROUGH COURT, ANKUR MAHINDRO, K R SASIPRABHU	
		OTHER DETAILS OF ADVOCATES: RNC LEGAL(RAVI.NATH@RNCLEGAL.COM)(9891051888)(PETITIONER) KARTIKEYA (KARTIKEYA@RSPRABHU.COM)(0)(RESPONDENT) R S PRABHU (OFFICE@RSPRABHU.COM)(0)(RESPONDENT) RNC LEGAL, RAJINDER NARAIN(RAVI.ATH@RNCLEGAL.COM)(9891051888)(PETITIONER) K R (SASIPRABHU@RSPRABHU.COM)(0)(RESPONDENT) K R SASIPRABHU(CLARKAMIT@GMAIL.COM)(8851382791)(RESPONDENT)		
65	CM APPL. 21324/2025 In W.P.(C)-3379/2025(Disposed off case)	SUBHASH CHANDER GUPTA V/s GOVERNMENT OF NCT OF DELHI & ORS.	SUBHASH GUPTA	
		OTHER DETAILS OF ADVOCATES: SUBHASH CHANDER(SCGUPTA.UN@GMAIL.COM)(9013217080)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUBHASH CHANDER GUPTA(SCGUPTA.UN@GMAIL.COM)(9013217080)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM , MOTHER.DECGHS@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
66	W.P.(C)-4174/2025 CM APPL. 19356/2025 CM APPL. 19357/2025	MS CEVA LOGISTICS INDIA PVT LTD ERSTWHILE LCL LOGISTIX INDIA PRIVATE LTD V/s UNION OF INDIA & ANR.	SUPRATIK SARKAR	

		OTHER DETAILS OF ADVOCATES: SUPRATIK SARKAR(SARKARSUPRATIK86@GMAIL.COM)(9830133847)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
67	W.P.(C)-4606/2025 CM APPL. 21340/2025	MAUHMAD IKRAR V/s MUNICIPAL CORPORATION OF DELHI ND ORS	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) MCD, UOI, SCSERVICES(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) SANJAY ARORA(CP.SANJAYARORA@DELHIPOLICE.GOV.IN)(0)(RESPONDENT)		
68	W.P.(C)-4619/2025	ARUN KUMAR SAXENA V/s UNION OF INDIA & ORS.	RAUNAK JAIN	subject to office objection
		OTHER DETAILS OF ADVOCATES: RAUNAK JAIN(RAUNAKJAIN@GMAIL.COM)(9999297088)(PETITIONER) UNION OF INDIA, AS COOPERATION, MSCS COOPERATION(UOIDHC@GMAIL.COM, AS-COOPERATION@GOV.IN, MSCS-COOPERATION@GOV.IN)(0)(RESPONDENT) SAIL COOP(SAILCOOP@HOTMAIL.COM)(0)(RESPONDENT)		
69	W.P.(C)-4621/2025	SANJOY KUMAR PAUL V/s UNION OF INDIA & ORS.	RAUNAK JAIN	
		OTHER DETAILS OF ADVOCATES: RAUNAK JAIN(RAUNAKJAIN@GMAIL.COM)(9999297088)(PETITIONER) SANTOSH KUMAR TRIPATHI, UNION OF INDIA, AS COOPERATION(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM, AS-COOPERATION@GOV.IN)(9868250806)(RESPONDENT) MSCS, SAIL COOP(MSCS-COOPERATION@GOV.IN, SAILCOOP@HOTMAIL.COM)(0)(RESPONDENT)		
70	W.P.(C)-4622/2025	BISWAJIT BANERJEE V/s UNION OF INDIA & ORS.	RAUNAK JAIN	
		OTHER DETAILS OF ADVOCATES: RAUNAK JAIN(RAUNAKJAIN@GMAIL.COM)(9999297088)(PETITIONER) UNION OF INDIA, AS COOPERATION, MSCS COOPERATION(UOIDHC@GMAIL.COM, AS-COOPERATION@GOV.IN, MSCS-COOPERATION@GOV.IN)(1123384193)(RESPONDENT) SAIL COOP(SAILCOOP@HOTMAIL.COM)(0)(RESPONDENT)		
71	W.P.(C)-4623/2025	DEO KUMAR GHATAK V/s UNION OF INDIA & ORS.	RAUNAK JAIN	subject to office objection
		OTHER DETAILS OF ADVOCATES: RAUNAK JAIN(RAUNAKJAIN@GMAIL.COM)(9999297088)(PETITIONER) UNION OF INDIA, AS COOPERATION, MSCS COOPERATION(UOIDHC@GMAIL.COM, AS-COOPERATION@GOV.IN, MSCS-COOPERATION@GOV.IN)(1123384193)(RESPONDENT) SAIL COOP(SAILCOOP@HOTMAIL.COM)(0)(RESPONDENT)		
72	W.P.(C)-4624/2025 CM APPL. 21369/2025	ISSAR INDUSTRIES V/s SUPERINTENDENT, CGST, DWARKA DIVISION	RASHI JAIN	
		OTHER DETAILS OF ADVOCATES: GCT DELHI SOUTH(LEGAL.CGSTDELHISOUTH@GOV.IN)(0)(RESPONDENT)		
73	W.P.(C)-4628/2025 CM APPL. 21375/2025 CM APPL. 21376/2025	FAIR DEAL CARS PVT. LTD. THROUGH AUTHORISED REPRESENTATIVE SYED ARIF HUSSAIN V/s ADDL. DIRECTOR GENERAL (ADJUDICATION) & ANR.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN & VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) LEGALST DELHI(LEGALSTDDELHI3@GMAIL.COM)(9818601006)(RESPONDENT) DGCEI ADJ, DGST, DZU REPORTING(DGCEIADJ@GMAIL.COM, DGTS-DZU@GOV.IN, DZUREPORTING1@GMAIL.COM)(0)(RESPONDENT)		
74	W.P.(C)-4629/2025 CM APPL. 21380/2025 CM APPL. 21381/2025	POOJA TRADING CO V/s ADDITIONAL COMMISSIONER CGST & ORS.	RAJESH JANGRA	
		OTHER DETAILS OF ADVOCATES: THE CHAMBERS OF JANGRA AND ASSOCIATES(JANGRAADVOCATE@GMAIL.COM)(9310394606)(PETITIONER) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
75	EFA(OS)-16/2018	KAVITA AGARWAL	ABHISHEK AGARWAL, UDIT ATUL	

		V/s AVNEET SONI	KOKANTHANKAR, RAGHUVeer KAPUR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK AGARWAL()(9654337047)(PETITIONER) UDIT ATUL KOKANTHANKAR(UDITATULKUMAR@GMAIL.COM)(9711530305)(RESPONDENT) RAGHUVeer KAPUR(RAGHUVeerKAPUR@GMAIL.COM)(9899328630)(PETITIONER)		
76	RFA(OS)-12/2023 CM APPL. 28515/2023	MICROTEK LEASING AND FINANCE PVT LTD V/s NISHA CHHIKARA	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(PANKAJ.GUPTA@SUMITLAW.COM)(9811022227)(PETITIONER) ASHIM(CHAMBERASHIMSHRIDHAR@GMAIL.COM)()(RESPONDENT)		
77	W.P.(C)-709/2014 WITH W.P.(C) 10879/2020 W.P.(C) 82/2017 W.P.(C) 11176/2020 W.P.(C) 6571/2021	COMMISSIONER OF INCOME TAX CENTRAL-III V/s INCOME TAX SETTLEMENT COMMISSION & ANR.	DILEEP SHIVPURI, KAVITA JHA, ASHU KANSAL	
		OTHER DETAILS OF ADVOCATES: ASHU KANSAL(ASHUKANSAL@GMAIL.COM)(8800768899)(RESPONDENT)		
78	W.P.(C)-82/2017 CM APPL. 466/2017	TODAY HOTELS (P) LTD V/s COMMISSIONER OF INCOME TAX & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES:		
79	W.P.(C)-10879/2020 CM APPL. 34104/2020 WITH W.P.(C) 6571/2021	TODAY HOTELS (P) LTD V/s CENTRAL BOARD OF DIRECT TAXES & ORS.	KAVITA JHA, KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: TODAY HOTELS (P) LTD(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) VINAY VAISH AND KAVITA JHA(ANIKET.AGARWAL@VAISHLAW.COM)()(PETITIONER) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) CENTRAL BOARD OF DIRECT TAXES (DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER) UNION OF INDIA THROUGH JOINT SECRETARY (JSREV@NIC.IN)()(PETITIONER) PR. COMMISSIONER OF INCOME TAX CENTRAL 3 NEW DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER) CENTRAL BOARD OF DIRECT TAXES MINISTRY OF FINANCE(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(982228721)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
80	W.P.(C)-11176/2020 CM APPL. 34868/2020 WITH W.P.(C) 709/2014 W.P.(C) 10879/2020	ABHISHEK MANU SINGHVI V/s CENTRAL BOARD OF DIRECT TAXES & ANR.	KAVITA JHA, KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MANU SINGHVI(KAVITA@VAISHLAW.COM)(9818174307)(RESPONDENT) KAVITAJHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) VINAY VAISH & KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) UNION OF INDIA THROUGH JOINT SECRETARY (JSREV@NIC.IN)()(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(PETITIONER) CENTRAL BOARD OF DIRECT TAXES(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) UNION OF INDIA(JSREV@NIC.IN)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
81	W.P.(C)-6571/2021	SUNAINI GUPTA V/s PRINCIPAL COMMISSIONER OF INCOME TAX 18 & ORS.	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA AND HARPREET SINGH(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911841403)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
82	W.P.(CRL)-2803/2023	MOHD. RAFI @ BABOO V/s STATE, NCT OF DELHI	HEMANT GULATI	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI (SETHIASSOCIATESDELHI@GMAIL.COM)(9810062191)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
100	FAO(OS)-43/2025 CM APPL. 21382/2025 CM APPL. 21383/2025	KAMLA & ORS. V/s SMT NEELAM DHIMAN & ANR.	DAYANAND SHARMA	
		OTHER DETAILS OF ADVOCATES: SEEMA SINGH(DAYANAND.SHARMA00@GMAIL.COM)(8505902233)(PETITIONER) RK DHIMAN(RK.DHIMAN2477@GMAIL.COM)(0)(RESPONDENT) RK DHAWAN(RKDHAWAN9@GMAIL.COM)(0)(RESPONDENT)		
101	RFA(COMM)-208/2025 CM APPL. 21397/2025 CM APPL. 21398/2025 CM APPL. 21399/2025 CM APPL. 21400/2025 CM APPL. 21401/2025	M/S ELITE PACKAGING AND ORS V/s M/S. VASU POLYMERS (INDIA) PVT. LTD.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: KUMAR UTKARSH(KUMARUTKARSHJI@GMAIL.COM)(9662778086)(PETITIONER) SUNIL SINGHAL (SINGHALSUNIL@HOTMAIL.COM)(0)(RESPONDENT)		
102	W.P.(C)-4469/2025 CM APPL. 20637/2025 CM APPL. 20638/2025 CM APPL. 20639/2025	UNION OF INDIA AND ORS V/s SURESH KUMAR AZAD	ASHISH DIXIT	
		OTHER DETAILS OF ADVOCATES: ASHISH K DIXIT(ASHISHCGSC@GMAIL.COM)(9999900412)(PETITIONER) SINGH & THAKUR(SINGHANDTHAKUR@GMAIL.COM)(0)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
103	MAT.APP.(F.C.)-97/2017	DINESH KUMAR V/s SARIKA	BHARAT BHUSHAN KAUSHIK & HIMANSHU KAUSHIK, DEVRAJ, GUPTA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
104	W.P.(C)-12004/2018 WITH W.P.(C) 999/2019	SUKHRAM SOY V/s UNION OF INDIA & ORS	DR KEDAR NATH TRIPATHY	
				OTHER DETAILS OF ADVOCATES: DR KEDAR NATH TRIPATHY()(9810215882)(PETITIONER)
105	W.P.(C)-999/2019	MITRASEN PATHAK V/s UNION OF INDIA & ORS	DR KEDAR NATH TRIPATHY	
				OTHER DETAILS OF ADVOCATES: DR KEDAR NATH TRIPATHY()(9810215882)(PETITIONER)

NOTE:CM APPL.21126/2025 SHALL BE TAKEN UP ALONGWITH RFA(OS)-40/2024 LISTED AT ITEM NO.27
NOTE:CM APPL.21254/2025 SHALL BE TAKEN UP ALONGWITH LPA-108/2018 LISTED AT ITEM NO.69

COURT NO. 05
 DIVISION BENCH-V
 HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
70	CM APPL. 19886/2025 In RFA(COMM)-452/2024	SUPERMARCHE 37 TRADERS LLP V/s KAPOOR SONS AND CO	UMANG TYAGI, RAJENDER KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: UMANG TYAGI, NIKITA ANAND(OFFICE@UMANGTYAGI.COM)(9999178173)(PETITIONER) SD(SDIMHQ5@GMAIL.COM)(0)(RESPONDENT) UMANG TYAGI, SIDDHARTH SHARMA(OFFICE@UMANGTYAGI.COM)(9999178173)(PETITIONER) PRAMOD (PRAMOD.GOYAL@MOVETIMECINEMAS.CO.IN)(0)(RESPONDENT) S (S.GOE16@YAHOO.COM)(0)(RESPONDENT) RAJENDER KUMAR AGGARWAL(PRAMODTHKUR@GMAIL.COM)(9911145544)(RESPONDENT)		
71	RFA(COMM)-207/2025 CM APPL. 21390/2025 CM APPL. 21391/2025	M S VERDE INDIA LTD V/s VINOD AGARWAL	HIMAL AKHTAR	
		OTHER DETAILS OF ADVOCATES:		
72	W.P.(C)-4382/2025 CM APPL. 20160/2025 CM APPL. 20161/2025	UNION OF INDIA V/s KRISHAN PAUL DUTT	NIDHI MOHAN PARASHAR	
		OTHER DETAILS OF ADVOCATES: NIDHI MOHAN PARASHAR(NIDHIMOHANPARASHAR@GMAIL.COM)(9953899908)(PETITIONER) KRISHAN PAUL DUTT(DUTTKRISHANPAUL7@GMAIL.COM)(0)(RESPONDENT)		
73	W.P.(C)-4625/2025 CM APPL. 21370/2025 CM APPL. 21371/2025	UNION OF INDIA & ORS. V/s MWO (HFO) SHIBU VN (RETD.)	SANJIB KUMAR MOHANTY	
		OTHER DETAILS OF ADVOCATES: SANJIB KUMAR MOHANTY(MOHANTY.JUSTICE@GMAIL.COM)(9818236472)(PETITIONER) ARUN KUMAR(SOLICITOR.ARUNKUMAR@GMAIL.COM)(0)(RESPONDENT)		

PART-HEARD MATTERS				
74	W.P.(C)-1265/2018 CM APPL. 9919/2025 WITH W.P.(C) 5221/2018 W.P.(C) 10928/2019 W.P.(C) 4705/2018	GOVT. OF NCT OF DELHI AND ANR V/s DE. YOGINDER GUPTA AND ANR.	SANJAY DEWAN, RAJIV AGARWAL, MISHA ROHATGI MOHTA, JAIDEEP SINGH, ANKUR CHHIBBER, RAJIV AGARWAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SANJAY DEWAN()(9811036782)(PETITIONER) RAJIV AGARWAL (RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) SANJAY (SANJAYDEWANADV@GMAIL.COM)(0)(RESPONDENT) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) AVNISH (AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT) AVNISHAHLAWAT(AVINSHLAHLAWAT@YAHOO.COM)(0)(RESPONDENT) MISHA ROHATGI MOHTA(OFFICE@NMLEGAL.IN)(9899705974)(PETITIONER) JAIDEEP SINGH(REACHJAI@GMAIL.COM)(9711152428)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
75	W.P.(C)-4705/2018 CM APPL. 20533/2023 CM APPL. 47780/2023 CM APPL. 10838/2024 CM APPL. 16042/2024 CM APPL. 16043/2024	GOVT OF NCT OF DELHI & ORS V/s DR. H.C GUPTA	AVNISH AHLAWAT, VIVEK KUMAR TANDON, VAIBHAV YADAV, ATISHAY SETHI, SANJAY KUMAR VISEN, NILANSH GAUR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT()(9313964463)(PETITIONER) VIVEK KUMAR TANDON(VIVEKKUMARTANDON@GMAIL.COM)(9810177733)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(PETITIONER) VAIBHAV YADAV(172DHC@GMAIL.COM)(8527849710)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ATISHAY SETHI(ATISHAY171@GMAIL.COM)(9468001007)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) ATISHAY SETHI(ATISHAY171@GMAIL.COM)(9468001007)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) SANJAY KUMAR VISEN(VISEN22@GMAIL.COM)(9899980152)(RESPONDENT)		
76	W.P.(C)-5221/2018	DR. P.S. SARANGI & ORS V/s GOVT. OF NCT OF DELHI & ORS	UJJAL BANERJEE, MISHA ROHATGI MOHTA, VARUN SINGH, ISHITA AGARWAL	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: UJJAL BANERJEE()(9818537063)(PETITIONER) MISHA ROHATGI MOHTA(OFFICE@NMLEGAL.IN)(9899705974)(PETITIONER) VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER) VARUN SINGH(VARUN.SINGH@SKVLAWOFFICES.COM)(9999422728)(PETITIONER) ISHITA AGARWAL(AGARWALISHITA110@GMAIL.COM)(7535004080)(PETITIONER)		
77	W.P.(C)-10928/2019 CM APPL. 55140/2019 WITH W.P.(C) 1265/2018	DR. KUMUD BHARTI V/s GOVT. OF NCT OF DELHI AND ORS.	MUKESH KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR()(9211059000)(PETITIONER) MUKESH KUMAR()(9211059000)(PETITIONER)		
78	W.P.(C)-167/2019	DR. MAHESH CHAUHAN V/s GOVT. OF NCT OF DELHI AND ORS.	NEERAJ KUMAR GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR GUPTA()(9899191983)(PETITIONER)		
79	W.P.(C)-4929/2019 CM APPL. 21908/2019 CM APPL. 21909/2019 WITH W.P.(C) 1265/2018	DR. RADHA DUBEY V/s GOVT. OF NCT OF DELHI AND ORS.	SHREE PRAKASH SINHA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SHREE PRAKASH SINHA()(9560436295)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
80	CM APPL. 21402/2025 In FAO(OS) (COMM)-49/2020	THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (MORTH) V/s M/S L & T TRANSPORTATION INFRASTRUCTURE LTD & ANR	SURI & COMPANY LAW FIRM, ARPAN BEHL, S ANAND	
		OTHER DETAILS OF ADVOCATES: SURI & COMPANY LAW FIRM()(9871692195)(PETITIONER) ECONOMIC LAWS PRACTICE(ARPANBEHL@ELP-		

		IN.COM)(9999959988)(RESPONDENT) S ANAND(ADV.S.ANAND@GMAIL.COM)(9999693999)(RESPONDENT)	
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NOTE:CM APPL.21073/2025 SHALL BE TAKEN UP ALONGWITH FAO (OS) (COMM) -25/2025 LISTED AT ITEM NO.08
NOTE:CM APPL.21322/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3506/2023 LISTED AT ITEM NO.69

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
37	CRL.M.A. 9908/2025 CRL.M.(BAIL) 716/2025 In CRL.A.-448/2023	KRISHAN KUMAR @ MALHI V/s STATE (NCT. OF DELHI)	MANIKA TRIPATHY (DHCLSC), MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHASKAR PANDEY (MANIKATRIPATHYCHAMBERS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (TILAK MARG-183/2009) CRL.A. 1197/2016 FILED BY AJAY KUMAR @ AJAY TAKSHAK (DISPOSED ON : 2018-05-09) CRL.A. 66/2017 FILED BY VIJAY PHOGAT (DISPOSED ON : 2018-05-09) CRL.A. 341/2017 FILED BY JITENDER KUMAR @ JITU (DISPOSED ON : 2018-05-09) W.P.(CRL) 2440/2018 FILED BY AJAY KUMAR @ AJAY TAKSHAK (DISPOSED ON : 2018-08-20) W.P.(CRL) 3847/2018 FILED BY AJAY KUMAR @ AJAY TAKSHAK (DISPOSED ON : 2018-12-20) W.P.(CRL) 2433/2018 FILED BY VIJAY PHOGAT (DISPOSED ON : 2018-10-04) W.P.(CRL) 1610/2019 FILED BY VIJAY PHOGAT (DISPOSED ON : 2019-08-06) W.P.(CRL) 2525/2019 FILED BY JITENDER KUMAR (DISPOSED ON : 2019-09-11) W.P.(CRL) 2744/2019 FILED BY JITENDER KUMAR (DISPOSED ON : 2019-09-24) W.P.(CRL) 3170/2019 FILED BY VIJAY SINGH PHOGAT (DISPOSED ON : 2020-03-13) W.P.(CRL) 3290/2019 FILED BY AJAY TAKSHAK (DISPOSED ON : 2019-11-29) CRL.M.C. 4870/2022 FILED BY ABHAI GARG (DISPOSED ON : 2024-07-31) W.P.(CRL) 846/2024 FILED BY AJAY KUMAR TAKSHAK (DISPOSED ON : 2024-04-09) W.P.(CRL) 643/2024 FILED BY AJAY KUMAR TAKSHAK (DISPOSED ON : 2024-02-23) W.P.(CRL) 2613/2024 FILED BY JITENDER @ JITU (DISPOSED ON : 2024-11-11) W.P.(CRL) 694/2025 FILED BY AJAY KUMAR TAKSHAK (D. OF HEARING : 2025-05-08) P.S.-FIR NO. : (TILAK MARG-183/2009)
38	FAO (COMM)-92/2025 CM APPL. 21392/2025 CM APPL. 21393/2025 CM APPL. 21394/2025	UNION OF INDIA V/s M/S GLOBAL ENTERPRISES	KAMALDEEP	subject to office objection
		OTHER DETAILS OF ADVOCATES:		

SUPPLEMENTARY CAUSE LIST

FOR ADMISSION				
39	CM APPL. 13200/2025 CM APPL. 13201/2025 In LPA-758/2023(Disposed off case)	SUKHINDER BIR SINGH V/s COMMISSIONER - MCD	SUKHINDER BIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUKHINDER BIR SINGH(SB.SINGH07@GMAIL.COM)(9312380001)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(9868070801)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
40	W.P.(CRL)-1006/2025	SANJANA KUMARI V/s THE STATE OF GOVT OF NCT OF DELHI AND ORS	NITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVEEN CHANDRA(NCHANDRA1000@GMAIL.COM)(9654755135)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
41	CRL.M.A. 10986/2025 In CRL.A.-528/2020	SH.ASHOK KUMAR GARG V/s STATE & ORS.	AMAN USMAN, GURPREET SINGH, TARUN SHARMA, RAHUL DHANKAR, GURPREET SINGH	
		OTHER DETAILS OF ADVOCATES: SH.ASHOK KUMAR GARG(ASHOK@GUNGUNTEXTILES.COM)()() AMANUSMAN(ADVAMANUSMAN702@GMAIL.COM)(9891097624)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIPUL GARG(VIPULGR29@GMAIL.COM)(9971165648)(PETITIONER) TARUN SHARMA (TARUNSHARMALAWOFFICE@YAHOO.CO.IN)(9811027856)(RESPONDENT) RAHUL DHANKAR(DHANKARLAWATTORNEYS@GMAIL.COM)(9968532561)(RESPONDENT) GURPREET SINGH(GURPREETSINGHGILL142@GMAIL.COM)(9877135434)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DWARKA NORTH-57/2012) CRL.A. 821/2013 FILED BY AJIT (D. OF HEARING : 2030-01-26) BAIL APPLN. 969/2014 FILED BY DHURUVESH GOSWAMI @ DHRUV (DISPOSED ON : 2014-05-05) BAIL APPLN. 2467/2013 FILED BY DHURVESH GOSWAMY @ DHRUV (DISPOSED ON : 2014-01-29) BAIL APPLN. 2087/2015 FILED BY DHURUVESH GOSWAMI @ DHRUV (DISPOSED ON : 2015-12-15) BAIL APPLN. 1275/2016 FILED BY DHURUVESH GOSWAMI @ DHRUV (DISPOSED ON : 2017-12-08) BAIL APPLN. 1053/2017 FILED BY DHURUVESH GOSWAMI @ DHRUV (DISPOSED ON : 2017-05-29) BAIL APPLN. 1124/2017 FILED BY SACHIN KUMAR KADYAN (DISPOSED ON : 2017-06-14) BAIL APPLN. 1958/2018 FILED BY DHURUVESH GOSWAMI @ DHRUV (DISPOSED ON : 2018-08-21) W.P.(CRL) 1407/2020 FILED BY NIRMAL KUMAR JHA (D. OF HEARING : 2030-01-26) CRL.A. 385/2021 FILED BY THE STATE NCT OF DELHI (DISPOSED ON : 2021-12-08) P.S.-FIR NO. :(DWARKA NORTH-57/2012)

NOTE:CM APPL.20975/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C)-2959/2025 LISTED AT ITEM NO.03

NOTE:CM APPL.21063/2025 SHALL BE TAKEN UP ALONGWITH LPA-329/2021 LISTED AT ITEM NO.12

NOTE:CM APPL.21070/2025 SHALL BE TAKEN UP ALONGWITH RFA (COMM)-37/2023 LISTED AT ITEM NO.17

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
76	W.P.(C)-4631/2025 CM APPL. 21395/2025	DR DHAVAL GOVINDBHAI MAKWANA V/s NATIONAL INSTITUTE OF AYURVEDA & ORS.	NIYATI KOHLI	SUB TO OFF. OBJ
		OTHER DETAILS OF ADVOCATES: NIYATI KOHLI/ RISHAB PARIKH(KOHLI.NIYATI@GMAIL.COM, PARIKHRISHABH10@GMAIL.COM)(9818690207)(PETITIONER) NIA,AYUSH, UNION OF INDIA, LHMC(NIA-RJ@NIC.IN, WEBMANAGER- AYUSH@GOV.IN, UOIHHC@GMAIL.COM, DIRECTORLHMC@GMAIL.COM)(1123384193)(RESPONDENT) LHMC(REGISTRARACADEMICLHMC@GMAIL.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
77	W.P.(C)-4524/2025 CM APPL. 20903/2025	MANOJ KUMAR V/s INDIAN RAILWAYS CATERING AND TOURISM CORPORATION & ANR.	AKASH SACHAN	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: SOWJHANYA SHANKARAN(SIDDHARTHSATIJA@GMAIL.COM)(8448363609)(PETITIONER) IRCTC, SAURAV(CARE@IRCTC.CO.IN, SAURAVADV@GMAIL.COM)(0)(RESPONDENT)		
78	W.P.(C)-4610/2025 CM APPL. 21347/2025	SHAIKH MUJIBUR RAHEMAN V/s JAMIA MILLIA ISLAMIA & ORS.	MAYANK YADAV	
		OTHER DETAILS OF ADVOCATES: SUMITA HAZARIKA(SUMITA_H@REDIFFMAIL.COM)(9811979264)(PETITIONER)		

		KK MISHRA, UNION OF INDIA(OFFICEOFADVKKMISHRA@GMAIL.COM, KK.MISHRA@MIDASLEGAL.ORG, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) LEGAL BUREAU UGC, JMI(LEGALBUREAUUGC@GMAIL.COM, VC@JMI.AC.IN, REGISTRAR@JMI.AC.IN)(0)(RESPONDENT)	
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NOTE:CM APPL.20983/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1975/2022 LISTED AT ITEM NO.38
NOTE:CM APPL.21191/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -5321/2023 LISTED AT ITEM NO.46

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
221	CM APPL. 21323/2025 In RFA-112/2023 WITH RFA 116/2023	GIRISH SONI V/s SEAN SAN LEE AND ORS	SANJEEV MAHAJAN, SANJEEV MAHAJAN	
		OTHER DETAILS OF ADVOCATES: SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM){}(PETITIONER) R(DEPTT.NDMC@GMAIL.COM){}(RESPONDENT) SANJEEV(SANJEEVMAHAJAN11@GMAIL.COM){0}(PETITIONER) JITENDER(JITNENDRATRIPATHINLIU@GMAIL.COM){0}(RESPONDENT) SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(PETITIONER)		
222	RFA-339/2025 CM APPL. 21377/2025 CM APPL. 21378/2025 CM APPL. 21379/2025	PANKAJ DESHMUKH V/s KOHLER POWER INDIA PVT LTD	VINOD GAUTAM	
		OTHER DETAILS OF ADVOCATES: VASDEV LAL WANI(KDLAWFIRM@GMAIL.COM)(8860637476)(PETITIONER) BHARAT AHUJA(BHARATAHUJA72@YAHOO.COM){0}(RESPONDENT)		
PART-HEARD MATTERS				
223	W.P.(CRL)-2241/2024 CRL.M.A. 21882/2024 CRL.M.A. 30909/2024 WITH W.P.(CRL) 2391/2024	MANIDEEP MAGO V/s UNION OF INDIA & ORS.	MUSKAAN KHURANA	AT 4.15 P.M.
		OTHER DETAILS OF ADVOCATES: RISHI SEHGAL (ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){0}(RESPONDENT) RISHI SEHGAL (ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){0}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-111/2024) W.P.(CRL) 2391/2024 FILED BY SANJAY SETHI (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CRIME AND RAILWAY-111/2024)
224	W.P.(CRL)-2391/2024 CRL.M.A. 23401/2024 CRL.M.A. 23402/2024	SANJAY SETHI V/s UNION OF INDIA & ORS.	ARVEEN SEKHON	AT 4.15 P.M.
		OTHER DETAILS OF ADVOCATES: ARVEEN SEKHON(ARVEENKAURSEKHON@GMAIL.COM)(9779356787)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-111/2024) W.P.(CRL) 2241/2024 FILED BY MANIDEEP MAGO (D. OF HEARING : 2025-04-09) P.S.-FIR NO. :(CRIME AND RAILWAY-111/2024)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
225	CM APPL. 20373/2025 In RFA-267/2024	UNION OF INDIA V/s SANJANA DEVI AND ORS	OM PRAKASH, SUNIL DUTT BALONI	
		OTHER DETAILS OF ADVOCATES: S D BALONI(SUNILDUTTBALONI@GMAIL.COM)(9999729940)(PETITIONER) OP LAW(OPLAWASSOCIATES@GMAIL.COM)(0)(RESPONDENT) SUNIL DUTT BALONI(SUNILDUTTBALONI@GMAIL.COM)(9999729940)(PETITIONER)		
FOR DIRECTION ON OFFICE NOTE				
226	RFA-188/2023 CM APPL. 11287/2023 CM APPL. 44946/2024	VIJAY KALRA V/s ASHOK KHURANA & ORS.	R. K. SAINI, KAPIL KHER, BHAVYA SETHI	
		OTHER DETAILS OF ADVOCATES: R K SAINI & DESHMESH TRIPATHI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) ASHOK()(8383046045)(RESPONDENT) R K SAINI (RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) ANIL KHER (ANILKHER@GMAIL.COM)(9891072729)(RESPONDENT) BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(0)(RESPONDENT) KAPIL KHER(ANILKHER@GMAIL.COM)(9910072729)(PETITIONER) BHAVYA SETHI(SETHIBHAVYA@GMAIL.COM)(9811389644)(RESPONDENT)		

NOTE:CM APPL.21092/2025 SHALL BE TAKEN UP ALONGWITH RC.REV.-279/2014 LISTED AT ITEM NO.03

NOTE:CM APPL.21145/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1617/2013 LISTED AT ITEM NO.38

NOTE:CM APPL.21208/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -1617/2013 LISTED AT ITEM NO.38

COURT NO. 30

HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
87	CRL.M.A. 11138/2025 In TR.P.(CRL.)-6/2025	SHIVANK DIDDI V/s ANUSHREE SHARMA	KARAN GUPTA, HARISH MALIK, HARISH MALIK	
		OTHER DETAILS OF ADVOCATES: KARAN GUPTA (KARAN@KGVSLLEGAL.COM)(9729202222)(PETITIONER) ANUSHREESHARMA(21ANUSHREESHARMA@GMAIL.COM)(0)(RESPONDENT) HARISH MALIK(MALIK.HARISH01@GMAIL.COM)(7838855710)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
88	W.P.(CRL)-990/2025 CRL.M.A. 9329/2025	RITA SINGH V/s THE STATE NCT OF DELHI AND ORS	SANDEEP SINGH NAINWAL	
		OTHER DETAILS OF ADVOCATES: RATNESHWAR KUMAR (ADV.RATNESHWAR@GMAIL.COM)(7503851573)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

NOTE: CRL.M.A.11010/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-2632/2019 LISTED AT ITEM NO.66

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
63	CRL.M.C.-2280/2025 CRL.M.A. 10250/2025	RAJENDER PRASAD GUPTA V/s STATE GOV OF NCT OF DELHI & ANR.	SANKET KHANDELWAL	
		OTHER DETAILS OF ADVOCATES: NISHANT GUPTA (DELOFFICE.LEGAL@GMAIL.COM)(8810447414)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-257/2024) BAIL APPLN. 2135/2024 FILED BY VIMAL D SHAH (DISPOSED ON : 2024-07-15) P.S.-FIR NO. :(PUNJABI BAGH-257/2024)
AFTER NOTICE MISC. MATTERS				
64	W.P.(C)-12422/2024 CM APPL. 51671/2024 CM APPL. 6663/2025	SHRI VED PRAKASH V/s M/S EIGHTSTAR LOGISTICS PVT. LTD. & ORS	PALLAVI PARMAR	WITH W.P.(C) 4384/2020
		OTHER DETAILS OF ADVOCATES: PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) M/S EIGHTSTAR LOGISTICS PVT. LTD.(EIGHTSTARHINGULA@GMAIL.COM)(0)(PETITIONER) M/S EIGHTSTAR LOGISTICS PVT. LTD.(EIGHTSTARHINGULA@GMAIL.COM)(0)(RESPONDENT) DEPARTMENT OF EX-SERVICEMEN WELFARE, DIRECTORATE GENERAL OF RESETTLEMENT(SECYESW@NIC.IN,		

09.04.2025

SUPPLEMENTARY CAUSE LIST

		SECOALDGR@DESW.GOV.IN)(0)(RESPONDENT) UNION OF INDIA, COAL INDIA(UOIDHC@GMAIL.COM, GMLEGAL.CIL@COALINDIA.IN)(0)(RESPONDENT) PALLAVI PARMAR(LAWYER.PALLAVI@GMAIL.COM)(8178195605)(PETITIONER) BHEENI(BHEENI.GOYAL@HAMMURABISOLOMO.COM)(0)(RESPONDENT)	
--	--	---	--

NOTE:CM APPL.20982/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-1004/2011 LISTED AT ITEM NO.13

NOTE:CM APPL.21075-76/2025 SHALL BE TAKEN UP ALONGWITH LA.APP.-820/2011 LISTED AT ITEM NO.08

NOTE:CM APPL.21187-88/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-4747/2021 LISTED AT ITEM NO.29

NOTE:CM APPL.21122/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-1004/2011 LISTED AT ITEM NO.13

NOTE:CM APPL.21209-10/2025 & 21211-12/2025 SHALL BE TAKEN UP ALONGWITH LA.APP-820/2011 LISTED AT ITEM NO.08

COURT NO. 41
HON'BLE MR.JUSTICE JASMEET SINGH

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Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	REVIEW PET. 220/2022 In FAO-411/2016(Disposed off case)	ALL NIPPON AIRWAYS COMPANY LIMITED V/s JAPAN TRAVEL SERVICE & ANR	MAHAJAN & ASSOCIATES, KAPIL KHER	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER(ANILKHER@GMAIL.COM)()(PETITIONER) MAHAJAN(MAHAJAN@VSNL.COM)()(RESPONDENT)		

COURT NO. 45
HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
devender@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
2	TR.P.(C.)-52/2025 CM APPL. 19416/2025 CM APPL. 19417/2025	PUJA AGARWAL V/s PRAVESH NARULA	ABHINAY SHARMA	
		OTHER DETAILS OF ADVOCATES: ASLPARTNERS(ADMIN@ASLPARTNERS.IN)()(PETITIONER) ASHOKA(IP@ASHOKALAW.COM)()(RESPONDENT) ASLPARTNERS(ADMIN@ASLPARTNERS.IN)()(RESPONDENT) ASHOKA LAW(SECRETARY@ASHOKALAW.COM)()(RESPONDENT)		

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDR KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: REGULAR MATTERS LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

NOTE: FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 21319/2025 In RSA-163/2023(Disposed off case)	SH. SHAHABUDDIN V/s SH. UTTAM SINGH BAL (DECEASED THROUGH LRS) & ANR.	SHANTNU AGGARWAL, ADITYA PUSHKAL KHANNA	
		OTHER DETAILS OF ADVOCATES: PRANUT SHARMA, SHANTNU AGGARWAL(OFFICEOFSHANTNUAGG@GMAIL.COM)(9999347367)(PETITIONER) PRANUT SHARMA, SHANTNU AGGARWAL(OFFICEOFSHANTNUAGG@GMAIL.COM)(9999347367)(PETITIONER) BRIJENDER DHULL(BRIJENDERDHULL@YAHOO.COM)()(RESPONDENT) BRIJENDER SINGH DHULL(BRIJENDERDHULL@YAHOO.COM)()(RESPONDENT) ADITYA P KHANNA()(9717123269)(PETITIONER) ADITYA P KHANNA()(9717123269)(PETITIONER) BRIJENDER(BRIJENDERDHULL@YAHOO.COM)(0)(RESPONDENT)		
2	CM APPL. 21320/2025 In RSA-179/2023(Disposed off case)	RAGHUBIR SINGH (DECEASED THROUGH LRS) MONTU BATRA & ORS. V/s SH. UTTAM SINGH BAL (NOW DECEASED AND REPRESENTED BY) THROUGH SMT SUSHMA BAL & ORS.	SHANTNU AGGARWAL, ADITYA PUSHKAL KHANNA	
		OTHER DETAILS OF ADVOCATES: ADITYA KHANNA()(9717123269)(PETITIONER) BRIJENDER(BRIJENDERDHULL@YAHOO.COM)(0)(RESPONDENT)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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PASSWORD: 1234

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cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
63	CRL.M.A. 11133/2025 In CRL.M.C.-2389/2025	MS. NAMITA MUKHERJEE & ORS. V/s HCL INFOSYSTEMS LTD. & ORS.	ATHIRA G NAIR	
		OTHER DETAILS OF ADVOCATES: VISHNU SHANKAR(ADVOCATESLAWFIC@GMAIL.COM)(9891848022)(PETITIONER) COSES(COSES@HCL.COM)(0)(RESPONDENT) M.S. VISHNU SANKAR(ADVOCATESLAWFIC@GMAIL.COM)(9891848022)(PETITIONER) COSES(COSES@HCL.COM)(0)(RESPONDENT)		

NOTE: CRL.M.A.11127/2025 SHALL BE TAKEN UP ALONGWITH W.P. (CRL) -609/2025 LISTED AT ITEM NO.07

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
50	BAIL APPLN.-4773/2024	ANKIT V/s THE STATE(N.C.T. OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH SOLANKI(ADVOCATERAJNEESH@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MODEL TOWN-383/2024) BAIL APPLN. 4696/2024 FILED BY PRAKASH SINGH (DISPOSED ON : 2024-12-19) P.S.-FIR NO. :(MODEL TOWN-383/2024)
FRESH MATTERS & APPLICATIONS				
51	CRL.M.A. 11128/2025 CRL.M.A. 11139/2025 In CRL.M.C.-3460/2022	RAM SWAROOP SHILESH V/s STATE & ORS.	UJAS KUMAR, UJAS KUMAR	PART-HEARD
		OTHER DETAILS OF ADVOCATES: UJAS KUMAR(UJASKR@HOTMAIL.COM)(9818685115)(PETITIONER) UJAS KUMAR(UJASKR@HOTMAIL.COM)(9818685115)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UJAS KUMAR(UJASKR@GMAIL.COM)(9818685115)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) UJAS KUMAR(UJASKR@HOTMAIL.COM)(9818685115)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
52	CRL.REV.P.-477/2024	SIMMI ANAND V/s STATE & ANR.	ASHOK KUMAR GARG, KSHITIJ GOEL	

		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AMITJOSHI8862@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KSHITIJ GOEL (GOELKSHITIJ08@GMAIL.COM)(9045689007)(PETITIONER)		
FOR ORDERS				
53	BAIL APPLN.-320/2025	SANAULLAH@IMRAN V/s STATE OF NCT OF DELHI	UMESH KUMAR BURNWAL	
		OTHER DETAILS OF ADVOCATES: UMESH K. BURNWAL (GLOBALJUDEXLAWFIRM@GMAIL.COM)(9911633057)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAHEEN BAGH-148/2019)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

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NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM
WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE
MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/
DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR
FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
85	CM APPL. 21327/2025 CM APPL. 21328/2025 CM APPL. 21329/2025 In W.P.(C)-15394/2023	MUNICIPAL CORPORATION OF DELHI V/s NAIN SINGH AND ORS	SRIPARNA CHATTERJEE, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES:		

		SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)()(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
86	CM APPL. 21321/2025 In W.P.(C)-16138/2024	DIRECTORATE OF HEALTH SERVICES THROUGH GOVT OF NCT OF DELHI AND ANR V/s VIJAY SHANKAR AND 5 ORS	AVNISH AHLAWAT, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATIES.IN)(9313964463)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(0)(RESPONDENT) RAJIVAGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER)		
87	C.R.P.-107/2025 CM APPL. 21388/2025 CM APPL. 21389/2025	NITIN TANWAR V/s SUMIT	SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: SMA LAWYERS(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(PETITIONER) R()(9958630282)(RESPONDENT)		
88	W.P.(C)-4604/2025 CM APPL. 21332/2025 CM APPL. 21333/2025 CM APPL. 21334/2025 CM APPL. 21335/2025	M/S CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT. LTD. V/s SHIV LAL YADAV & ANR.	ASHNA BHAGAT	
		OTHER DETAILS OF ADVOCATES: ASHNA BHAGAT(ASHNA.BHALLA@HOTMAIL.COM)(9818003925)(PETITIONER) AIGM, ALOK JHA(AIGMTU@GMAIL.COM, ALOK.JHA@SOMPROFACILITIES.COM)(0)(RESPONDENT)		
89	W.P.(C)-4605/2025 CM APPL. 21336/2025 CM APPL. 21337/2025 CM APPL. 21338/2025 CM APPL. 21339/2025	M/S CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT. LTD. V/s RAJVEER SINGH & ANR.	ASHNA BHAGAT	
		OTHER DETAILS OF ADVOCATES: ASHNA BHAGAT(ASHNA.BHALLA@HOTMAIL.COM)(9818003925)(PETITIONER) RAJEEV SINGH AND ANR(AIGMTU@GMAIL.COM, ALOK.JHA@SOMPROFACILITIES.COM)(0)(RESPONDENT)		
FOR ADMISSION				
90	RC.REV.-83/2025 CM APPL. 13998/2025 CM APPL. 19395/2025	MASIHI SAHITYA SANSTHA V/s ABSTERGE REAL ESTATE PVT. LTD.	M QAYAM-UD-DIN, ADITYA CHANDRA	
		OTHER DETAILS OF ADVOCATES: M QAYAM-UD- DIN(ADVOCATEQAYAMSAAB@GMAIL.COM)(981130056)(PETITIONER) ADITYA CHANDRA(ADVOCATEADITYACHANDRA@GMAIL.COM)(9717444444)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
91	W.P.(C)-905/2012 REVIEW PET. 25/2013 CM APPL. 453/2013 CM APPL. 454/2013 CM APPL. 5290/2015	M/S CHUNI LAL GULATI & ORS. V/s MCD & ORS.	SANJAY KR. PATHAK, SATYA RANJAN SWAIN, PRAG CHAWLA, MEENAKSHI MIDHA, NISHANT YADAV, NALIN TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI MIDHA(MEENAKSHIMIDHA@GMAIL.COM)(9810288545)(RESPONDENT) NISHANT YADAV(NISHANTRAO1392@GMAIL.COM)(9999912449)(PETITIONER) NALIN TRIPATHI(LEGAL_NTLAW@YAHOO.COM)(9810036122)(PETITIONER)		
92	RC.REV.-507/2015 CM APPL. 8455/2019 WITH RC.REV. 563/2015 RC.REV. 99/2016 RC.REV. 5/2017 RC.REV. 354/2018 RC.REV. 112/2019	M/S GAINDA LAL RAM NARAYAN & ANR V/s NARAYAN SHAMNANI	S C SINGHAL, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: S C SINGHAL()(9871868543)(PETITIONER) ASHOK KUMAR (ASHOKPOPLI16@YAHOO.IN)(9811031736)(RESPONDENT)		
93	RC.REV.-563/2015 CM APPL. 23785/2015 CM APPL. 6966/2016 CM APPL. 14540/2016 CM APPL. 68805/2024	M/S BELI RAM CHEMIST & ORS V/s NARAYAN SHAMNANI	S JAINA & ASSOCITES, KUMAR KHURANA & CO, SIDHARTH BORAH, SIDHARTH BORAH, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: LAW OFFICES OF GURINDER PAL SINGH(CONTACT@GURINDERPARTNERS.COM)(9811176622)(PETITIONER) ASHOK POPLI(ASHOKPOPLI16@YAHOO.IN)(0)(RESPONDENT) SIDHARTH BORAH(SIDHARTHBORAH@GLEN.CO.IN)(9643379563)(PETITIONER) ASHOK KUMAR (ASHOKPOPLI16@YAHOO.IN)(9811031736)(RESPONDENT)		
94	RC.REV.-99/2016	YOGESH JAIN	AMIT SETHI, KUMAR KHURANA &	

	CM APPL. 5209/2016 CM APPL. 68804/2024	V/s NARAYAN SHAMNANI	CO, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT SETHI(OFFICEOFAMITSETHI@GMAIL.COM)(9811050339)(PETITIONER) ASHOK POPLI(ASHOKPPLI16@YAHOO.IN)(0)(RESPONDENT) ASHOK KUMAR (ASHOKPOPLI16@YAHOO.IN)(9811031736)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
95	C.R.P.-87/2023 CM APPL. 16461/2023	MS SUJATA CHANDRA V/s RAM PRAKASH & ORS.	SAMEER KUMAR, DESH RAJ, VINEET HANS	
		OTHER DETAILS OF ADVOCATES: SAMEER KUMAR, SHAH RUKH AHMAD, MANDEEP BAISALA(SAMEERKUMARADVOCATE@GMAIL.COM)(9654058652)(PETITIONER) ATUL(ATUL1273@GMAIL.COM)()(RESPONDENT) DESH RAJ(DESHRAJKAUSHAL@GMAIL.COM)(9810189371)(RESPONDENT) VINEET HANS(HANSVINEET@YAHOO.CO.IN)(9811268978)(RESPONDENT)		

NOTE:CM APPL.21087/2025 SHALL BE TAKEN UP ALONGWITH MAC.APP.-104/2025 LISTED AT ITEM NO.64

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	W.P.(C)-4607/2025 CM APPL. 21341/2025 CM APPL. 21342/2025	HARSH JAIN V/s MUNICIPAL CORPORATION OF DELHI AND ORS	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: DEEPAK SOMANI / DN CHATURVEDI(FILING.CJLLP@GMAIL.COM)(8368202116)(PETITIONER) MGM GROUP LTD., MCD,DDA(INFO@MGMGROUPLTD.COM, CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
65	W.P.(C)-4611/2025 CM APPL. 21348/2025 CM APPL. 21349/2025 CM APPL. 21350/2025 CM APPL. 21351/2025	JAGRITI PUBLIC SCHOOL V/s MUNICIPAL CORPORATION OF DELHI	ANURAG BINDAL	subject to office objection
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR SINGH & ANURAG BINDAL(DELHI@BINDALS.NET)(9999955947)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
66	W.P.(C)-4626/2025 CM APPL. 21372/2025	PRASHANT GUPTA V/s MUNCIPAL COMMISSIONER OF DELHI & ORS.	PRASHANT GUPTA	
		OTHER DETAILS OF ADVOCATES: UMESH CHANDAR GUPTA, YATIN SHARMA, SIMRAN CHOPRA(LEGALCURA@GMAIL.COM)(9958450298)(PETITIONER) SHREE BALAJI ELECTRICALS & CO.()(9891468420)(RESPONDENT) SHREE BALAJI ELECTRICALS & CO.()(9891340123)(RESPONDENT) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CPCB(CCB.CPCB@NIC.IN)(0)(RESPONDENT)		

67	W.P.(C)-4627/2025 CM APPL. 21373/2025 CM APPL. 21374/2025	SHALINI JAIN & ANR. V/s NEW DELHI MUNICIPAL COUNCIL	SAURABH KUSHAWAHA	
		OTHER DETAILS OF ADVOCATES: SAURABH KUSHWAHA(SK.LAWNEXUS@GMAIL.COM)(8882449168)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
68	W.P.(C)-4630/2025 CM APPL. 21384/2025 CM APPL. 21385/2025 CM APPL. 21386/2025 CM APPL. 21387/2025	JAGRITI PUBLIC SCHOOL V/s MUNICIPAL CORPORATION OF DELHI	ANURAG BINDAL	subject to office objection
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR SINGH & ANURAG BINDAL(DELHI@BINDALS.NET)(9999955947)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
83	CM APPL. 8493/2025 CM APPL. 8494/2025 CM APPL. 8495/2025 In W.P.(C)-7685/2016(Disposed off case)	MUKHTYAR SINGH & ORS. V/s DELHI DEVELOPMENT AUTHORITY	AKHIL SACHAR, RAJIV DEWAN, RAHUL BAKSHI	
				OTHER DETAILS OF ADVOCATES: RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(9811673338)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)
84	CM APPL. 19593/2025 CM APPL. 19638/2025 In W.P.(C)-2099/2025	SRIKANTH RENEWABLES PRIVATE LIMITED V/s REC LIMITED	ASHUTOSH RANJAN	
				OTHER DETAILS OF ADVOCATES: AK & PARTNERS(LITIGATION@AKANDPARTNERS.IN)(9835409689)(PETITIONER) RECCORP(RECCORP@RECL.NIC.IN)(0)(RESPONDENT) A K AND PARTNERS()(9835409689)(PETITIONER)
85	W.P.(C)-2808/2025 CM APPL. 13350/2025	RISHITA SACHDEVA V/s STATE OF KARNATAKA & ORS.	NIRMAL PRASAD	
				OTHER DETAILS OF ADVOCATES: NIRMAL PRASAD(NIRMALNAIRPRASAD@GMAIL.COM)(9765660259)(PETITIONER) INDUSIND , UNION OF INDIA, PSSTM(NODAL.OFFICER@INDUSIND.COM, UOIHDC@GMAIL.COM, S10PSSTM@GMAIL.COM)(1123384193)(RESPONDENT) KSP, CENPS WHITE FIELD, CCPS(KRPURAMBCP@KSP.GOV.IN, CENPSWHITEFIELDBCP@KSP.GOV.IN, CCPS-HAN-RJ@GOV.IN)(0)(RESPONDENT)
86	W.P.(C)-4525/2025 CM APPL. 20930/2025	PRAMOD KUMAR V/s UNION OF INDIA & ORS.	PRAGYA PARIJAT SINGH	
				OTHER DETAILS OF ADVOCATES:
87	W.P.(C)-4608/2025 CM APPL. 21343/2025 CM APPL. 21344/2025	MS CARDIO FITNESS INDIA PVT LTD V/s UNION OF INDIA AND ORS	GAURAV GUPTA	sub to office objection
				OTHER DETAILS OF ADVOCATES: GAURAV(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) UNION OF INDIA, HAMEL PARIHAR(UOIHDC@GMAIL.COM, HAMELPARIHAR@GMAIL.COM)(1123384193)(RESPONDENT)
88	W.P.(C)-4613/2025 CM APPL. 21354/2025	SANJAY GUPTA V/s DELHI DEVELOPMENT AUTHPRITY	VINOD KUMAR DAHIYA	sub to office objection
				OTHER DETAILS OF ADVOCATES: VINOD DAHIYA(LAWVINO.LEGAL@GMAIL.COM)(9999558855)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)

89	W.P.(C)-4615/2025 CM APPL. 21356/2025 CM APPL. 21357/2025	DELHI PUBLIC SCHOOL DWARKA V/s GOVT. OF NCT. OF DELHI AND ANR	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH & SAKSHI MENDIRATTA(SAKSHI@PUNEETMITTAL.IN)(9717889462)(PETITIONER) SANTOSH KUMAR TRIPATHI, SDM DWARKA, DELHI POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMDWARKASW@GMAIL.COM, DL@DELHIPOLICE.GOV.IN)(9868250806)(RESPONDENT) DHC PROSECUTIONED, GNCTD, DCSW(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, SCGNCTD@GMAIL.COM, DCSW@NIC.IN)(0)(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)(0)(RESPONDENT)		
90	W.P.(C)-4617/2025 CM APPL. 21359/2025	RUPESH KUMAR V/s UOI & ORS.	AJEET YADAV	
		OTHER DETAILS OF ADVOCATES: AJEET YADAV & ASSOCIATES(OFFICE@AYALEGAL.IN)(9718299477)(PETITIONER) SK ROUT, UNION OF INDIA, CHIEF SECRETARY OF GUJARAT(ADVSKROUT71@GMAIL.COM, UOIDHC@GMAIL.COM, CHIEFSECRETARY@GUJARAT.GOV.IN)(1123384193)(RESPONDENT)		
91	W.P.(C)-4632/2025 CM APPL. 21396/2025	BHAWANA CHIKARA V/s COUNCIL FOR INDIAN SCHOOL EXAMINATION & ORS.	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM, PRINCIPAL@SHSMOGA.COM, SECRETARY@CISCEBOARD.ORG)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
92	W.P.(C)-6371/2017 CM APPL. 26371/2017 WITH W.P.(C) 6650/2017	R B BHASIN V/s DELHI DEVELOPMENT AUTHORITY	RAJESH PATHAK	
		OTHER DETAILS OF ADVOCATES:		
93	W.P.(C)-6650/2017 CM APPL. 27658/2017	VIRENDER KUMAR V/s DELHI DEVELOPMENT AUTHORITY	RAJESH PATHAK, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES: SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(9810006902)(PETITIONER)		

NOTE:CM APPL.21197-98/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS (C) -314/2021 LISTED AT ITEM NO.38

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
69	W.P.(C)-4138/2025 CM APPL. 19138/2025 CM APPL. 19139/2025	RAJAT SOOD V/s DELHI STATE INDUSRTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	VAIBHAV MISHRA	
				OTHER DETAILS OF ADVOCATES: VAIBHAV MISHRA(VAIBHAV29MISHRA@GMAIL.COM)(9560370764)(PETITIONER) VAIBHAV MISHRA(VAIBHAV29MISHRA@GMAIL.COM)(9560370764)(PETITIONER) ANU SALWAN(ANUSALWAN@GMAIL.COFM)(0)(RESPONDENT) DSIIDC, ANUSUYA SALWAN(ANUSALWAN@GMAIL.COM)(0)(RESPONDENT)
70	W.P.(C)-4160/2025 CM APPL. 19324/2025 CM APPL. 19325/2025	M/S. SUPER WASH V/s GOVT OF NCT OF DELHI AND ORS.	SANJOG SINGH	
				OTHER DETAILS OF ADVOCATES: SANJOG SINGH(ATTORNEYSANJOG@GMAIL.COM)(8888887663)(PETITIONER) SANTOSH KUMAR TRIPATHI, BIRAJA MAHAPATRA(STANDINGCOUNSELGNCTD@GMAIL.COM, BIRAJAMAHAPATRA@GMAIL.COM)(9868250806)(RESPONDENT)
71	W.P.(C)-4212/2025 CM APPL. 19490/2025	SMT. ANITA & ANR. V/s GOVT. OF NCT OF DELHI & ORS.	KUNAL NARWAL	
				OTHER DETAILS OF ADVOCATES: AASHISH GUMBER(ADV.AASHISHGUMBER@GMAIL.COM)(9953173298)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)
72	W.P.(C)-4228/2025	ABHA SINGH & ANR. V/s CENTRAL GOVERNMENT HEALTH SCHEME & ANR.	SHREYASI KUNWAR	
				OTHER DETAILS OF ADVOCATES: SHREYASI KUNWAR(SHREYASI.KUNWAR@GMAIL.COM)(0)(PETITIONER) SIDDHARTH SHANKAR RAY, UNION OF INDIA(SIDDHARTHASHANKARRAY23@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)
73	W.P.(C)-4319/2025 CM APPL. 19988/2025	JYOTI V/s GOVERNMENT OF N.C.T.D. & ORS.	NITISH CHAUDHARY, ANKIT PARASHAR	
				OTHER DETAILS OF ADVOCATES: NITISH CHAUDHARY(NITISHCY@GMAIL.COM)(9810575121)(PETITIONER) SANTOSH KUMAR TRIPATHI, DIVCOM, AMIT(STANDINGCOUNSELGNCTD@GMAIL.COM, DIVCOM@NIC.IN, AMITRELIBION@GMAIL.COM)(9868250806)(RESPONDENT) ANKIT PARASHAR(PARASHARANKIT.SHARMA@GMAIL.COM)(8802310640)(RESPONDENT)
74	W.P.(C)-4603/2025 CM APPL. 21330/2025	NAMASTHETU INFRATECH PVT LTD V/s CHIEF CONSTRUCTION ENGINEER R AND D CENTRAL & ORS.	TUSHAR SINGH	SUBJECT TO OFFICE OBJECTION
				OTHER DETAILS OF ADVOCATES: TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(9811634530)(PETITIONER) CCEO DELHI, DCWE, UNION OF INDIA(ADMN.CCEDELHI@GOV.IN, DCWE- WOORKS4@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)

75	W.P.(C)-4609/2025 CM APPL. 21345/2025 CM APPL. 21346/2025	ALOK BUILDTECH PRIVATE LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA THROUGH ITS CHAIRMAN & ANR.	PARMOD KUMAR KALIRANA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: NIMISHA MENON, PARMOD KALIRANA, MANISH CHOUDHARY(PARMODKALIRANA@GMAIL.COM)(8054444639)(PETITIONER) NATIONAL HIGHWAYS AUTHORITY OF INDIA(ADVSKOFFICE@GMAIL.COM, NAMITSAXENAOFFICE@GMAIL.COM)(0)(RESPONDENT)		
76	W.P.(C)-4612/2025 CM APPL. 21352/2025 CM APPL. 21353/2025	SHRI HARISH SINGHAL V/s UNION OF INDIA THROUGH MINISTRY OF HOME AFFAIRS & ORS.	DEEPANK YADAV	
		OTHER DETAILS OF ADVOCATES: DEEPAK YADAV(OFFICE@DEEPANKDAYADAV.COM, DEEPANKADV@GMAIL.COM)(9999210199)(PETITIONER) UNION OF INDIA, FRRODLI,SECY FS, BANK OF BARODA(UOIDHC@GMAIL.COM, FRRODLI@NIC.IN, SECY-FS@NIC.IN, SAMMUM@BANKOFBARODA.COM)(1123384193)(RESPONDENT) MLJ OFFICE, ARUN AGGARWAL(MLJOFFICE@GOV.IN, ADVARUN36@GMAIL.COM)(0)(RESPONDENT)		
77	W.P.(C)-4614/2025 CM APPL. 21355/2025	BUSHRA FOR ON BEHALF OF AMAN GUL V/s UNION OF INDIA, & ORS.	ABDUL TAHIR KHAN	
		OTHER DETAILS OF ADVOCATES: ASHAR KHAN(ASGHARKHANASSOCIATES@GMAIL.COM)(9811045583)(PETITIONER) UNION OF INDIA, DS INDIA, FRRODLI(UOIDHC@GMAIL.COM, DSINDIA2@MEA.GOV.IN, FRRODLI@NIC.IN)(1123384193)(RESPONDENT)		
78	W.P.(C)-4616/2025 CM APPL. 21358/2025	M/S PLUTUS EXPORTS V/s UNION OF INDIA & ANR.	RITAJ KACKER	
		OTHER DETAILS OF ADVOCATES: RITAJ KACKER(KACKERRITAJ3@GMAIL.COM)(8512890051)(PETITIONER) UNION OF INDIA, DEEPAK JHALANI(UOIDHC@GMAIL.COM, DEEPAK.JHALANI@GOV.IN)(1123384193)(RESPONDENT)		
79	W.P.(C)-4618/2025 CM APPL. 21360/2025	RUKSHAR ANJUM V/s UNION OF INDIA AND ANR.	PRAKASH VERMA	
		OTHER DETAILS OF ADVOCATES: PRAKASH VERMA & ASSOCIATES(PAWANHANUMAN89@GMAIL.COM)(9971544965)(PETITIONER) ROC DELHI, UNION OF INDIA(ROC.DELHI@MCA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
80	W.P.(C)-4620/2025 CM APPL. 21361/2025 CM APPL. 21362/2025	KARTAR SINGH V/s INDRAPRASTHA GAS LIMITED AND ORS	RAKESH KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR YADAV(ADV.RAKESHY@GMAIL.COM)(9958366906)(PETITIONER) PURNIMA MAHESHWARI, KARAMBIR SINGH, UNION OF INDIA(ADVPURNIMA111@GMAIL.COM,.KARAMBIRSINGH111@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
66	CRL.M.A. 11132/2025 In CRL.REV.P.(NI)-52/2025	V. SARAVANAN V/s M/S. RISHIKESH HIRE PURCHASE AND LEASING COMPANY PVT. LTD.	DESH RAJ, SIDDHARTH KHATTAR, SIDDHARTH KHATTAR	
				OTHER DETAILS OF ADVOCATES: DESH RAJ (DESHRAJKAUSHAL@GMAIL.COM)(9818038100)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SIDDHARTH KHATTAR(SIDDHARTH_KHATTAR@YAHOO.COM)(9810700078)(PETITIONER) DESHRAJ KAUSHAL(DESHRAJKAUSHAL@GMAIL.COM)(0)(RESPONDENT) SIDDHARTH KHATTAR(KUNDANSINGHSAMANTH@GMAIL.COM)(9810700078)(RESPONDENT)
67	CRL.M.A. 11131/2025 In W.P.(CRL)-2500/2022	RAKESH KUMAR KALRA DEAF DIVAYANG V/s STATE GOVT OF NCT DELHI	DHARMENDRA KUMAR, RAKESH KUMAR KALRA	
				P.S.-FIR NO. :(BEGAM PUR-229/2014) OTHER DETAILS OF ADVOCATES: DHARMEDER KUMAR(DHARMENDRAL_SHAH@REDIFFMAIL.COM)(9811976690)(PETITIONER) DHARMENDRA KUMAR(DHAMENDRA1972SHAH@GMAIL.COM){}(PETITIONER) DHARMENDER KUMAR(DHARMENDRAL_SHAH@REDIFFMAIL.COM)(9811976690)(PETITIONER) DHARMENDRA KUMAR(DHARMENDRA1_SHAH@REDIFFMAIL.COM)(9811976690)(PETITIONER) RAKESH KUMAR KALRA(RKKALRA33@GMAIL.COM)(9911589360)(PETITIONER) DHARMENDRA KUMAR(DHARMENDRA1_SHAH@REDIFFMAIL.COM)(9811976690)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HABIB MUZAFFAR(HABIBMUZAFFAR.ADV@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
68	CRL.M.A. 10918/2025 CRL.M.(BAIL) 800/2025 In CRL.A.-32/2023	MOHD. SHAKEEL V/s STATE (GNCT) OF DELHI	HARSH PRABHAKAR	
				OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RANJEET NAGAR-376/2016) CRL.M.C. 1436/2018 FILED BY MOHD SAKIL (DISPOSED ON : 2018-03-21) P.S.-FIR NO. :(RANJEET NAGAR-376/2016)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRCtHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
73	CONT.CAS(C)-914/2024 CM APPL. 63296/2024	COURT ON ITS OWN MOTION V/s EKTA SALUJA AND ANR	AS DIRECTED, SWADHA GUPTA, ANIL KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILLA(SWADHA.GUTPA95@GMAIL.COM)(8587970190)(PETITIONER) GURMUKH(CHOUDHRIGURMUKH@GMAIL.COM)(0)(RESPONDENT) ANIL KUMAR SHARMA(ANILADVOCATE1982@GMAIL.COM)(9953686474)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
74	CONT.CAS(C)-212/2025 CM APPL. 8181/2025 CM APPL. 8182/2025	SANJAY KUMAR SINGHAL & ANR. V/s SMFG INDIA HOME FINANCE CO. LTD AND ORS	SANTOSH KUMAR CHAURIHAA	
		OTHER DETAILS OF ADVOCATES: SANTOSH CHAURIHAA(CHAURIHAA@GMAIL.COM)(9811193843)(PETITIONER) GRIHAKTI(GRIHAKTI@FULLERTONINDIA.COM)(0)(RESPONDENT)		
75	CONT.CAS(C)-247/2025	M/S IRCON INTERNATIONAL LIMITED V/s MR. VIVEK KUMAR COMMISSIONER OF INCOME TAX & ORS.	TANUJA RAWAT	
		OTHER DETAILS OF ADVOCATES: TANUJA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) INCOME TAX (DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
76	CONT.CAS(C)-560/2025 CM APPL. 21363/2025	RAMAN JAIN V/s MAGAN MALA JAIN & ORS.	ANKIT BANATI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: VIKAS MAINI(BANATIANKIT@GMAIL.COM)(9811428913)(PETITIONER)		
77	CM APPL. 21325/2025 In W.P.(C)-6044/2017(Disposed off case) WITH W.P.(C) 8891/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s ASHOK KUMAR & ANR	RAJAN TYAGI, DIVYA SWAMY, VARUN PRASAD	
		OTHER DETAILS OF ADVOCATES: DR. DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(RESPONDENT) ANUJ AGGARWAL AND SHUBHAM PUNDHIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(0)(RESPONDENT)		
78	CM APPL. 21368/2025 In W.P.(C)-3832/2018	MANAV STHALI SCHOOL V/s SANTOSH KUMAR AND ANR.	A K JAIN, ARUN K CHAUHAN	

		OTHER DETAILS OF ADVOCATES: A K JAIN()(9811230056)(PETITIONER) B P SINGH PARIHAR (ARUN_KCHAUHAN@YAHOO.COM)(0)(PETITIONER) JAIN AND ASSOCIATES(JAINANDASSOCIATES390@GMAIL.COM)(0)(RESPONDENT) ARUN K CHAUHAN(ARUN_KCHAUHAN@YAHOO.COM)(9999994157)(PETITIONER)		
FOR ADMISSION				
79	CONT.CAS(C)-1555/2024	MEGHA CHADHA V/s HIMANSHU SAHNI	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR & ASSOCIATES(AMITGAUTAM1589@GMAIL.COM)(9818067604)(PETITIONER) HIMANSHU(HSAHNI000@GMAIL.COM)(9009009854)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
80	CONT.CAS(C)-1958/2023 CM APPL. 10830/2025	HITESH BHARDWAJ V/s MRIDUL BHARDWAJ & ANR.	SAHIL GARG, PRAKASH CHANDR, ATUL SINGH	
		OTHER DETAILS OF ADVOCATES: HITESH(HITESH_75@HOTMAIL.COM)(9810506000)(PETITIONER) SAHIL GARG , ANKIT GUPTA(GARGSAHILADV@GMAIL.COM)(9560690036)(PETITIONER) MRIDUL BHARDWAJ(SAMITACONNECT@OUTLOOL.COM)(9910506000)(RESPONDENT) PRAKASH CHANDR AND ONKARESHWAR KANDPAL(OMKAR.KANDPAL786@GMAIL.COM)(9811572050)(PETITIONER) SAMITA (SAMITACONNECT@OUTLOOK.COM)(0)(RESPONDENT) PRAKASH CHANDR (PRAKASHCHANDR9811@GMAIL.COM)(9811572050)(PETITIONER) ATUL SINGH(ADVDRATUL@GMAIL.COM)(9818786161)(PETITIONER)		
81	W.P.(C)-2644/2023 CM APPL. 10195/2023	OIL AND NATURAL GAS CORPORATION LTD. V/s GOVIND SINGH BHISHT, STATE SECRETARY, BHARTIYA MAZDOOR SANGH	SUMIT SINGH BENIPAL	
		OTHER DETAILS OF ADVOCATES: NIKHIL MUNDEJA(ADMIN@KOURACO.COM)(263224043)(PETITIONER) SUMIT SINGH BENIPAL(NIRBHAYSINGH105@GMAIL.COM)(9650610540)(PETITIONER)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
46	CRL.M.A. 11137/2025 In CRL.A.-572/2024	LALIT KUMAR @ RAJU V/s STATE THROUGH SHO	RAVINDER SINGH, LAXMI CHAUHAN, LAXMI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAVINDER SINGH(E215.RSA@GMAIL.COM)(9811614545)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) LALIT CHAUHAN(MP@LEGAFIN.IN)(9810112000)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) LAXMI CHAUHAN(MP@LEGAFIN.IN)(8750041450)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBZI MANDI-179/2017) BAIL APPLN. 1942/2017 FILED BY LALIT (DISPOSED ON : 2017-11-01) P.S.-FIR NO. :(SUBZI MANDI-179/2017)
47	CRL.M.A. 11134/2025 CRL.M.A. 11135/2025 In CRL.REV.P.(NI)-55/2025	M/S SAINI AUTO ELECTRIC WORKS V/s THE STATE NCT OF DELHI & ANR.	SUNIL KUMAR TIWARI	

		OTHER DETAILS OF ADVOCATES: SUNIL TIWARI (SUNILTIWARI_TIWARISUNIL@YAHOO.COM)(9899335023)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL TIWARI(SUNILTIWARI_TIWARISUNIL@YAHOO.COM)(9899335023)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	
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COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
84	CRL.M.A. 11136/2025 In W.P.(CRL)-1724/2024	PAWAN RANA V/s STATE(NCT OF DELHI) & ORS.	DIVYA RANA	
		OTHER DETAILS OF ADVOCATES: PAWAN RANA(PAWAN.RANA1976@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DIVYA RANA(ADV DIVYARANA001@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

NOTE: CRL.M.A.10994/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-1179/2023 LISTED AT ITEM NO.66

NOTE: CRL.M.A.11129-30/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-412/2023 LISTED AT ITEM NO.35

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
70	CMI-4/2025 CM APPL. 21364/2025 CM APPL. 21365/2025 CM APPL. 21366/2025 CM APPL. 21367/2025	POONAM BHATIA V/s SUDESH BHATIA AND ANR	VIVEK NARAYAN SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK NARAYAN SHARMA (PRAMODMUKHIYA8@GMAIL.COM)(9717417779)(PETITIONER) UPSS(UPSS.NT@GMAIL.COM)(0)(RESPONDENT)		
71	CM(M)-565/2025 CM APPL. 17618/2025 CM APPL. 17619/2025 CM APPL. 17620/2025 CM APPL. 17621/2025	RESURGENT CONSTRUCTION PVT. LTD. & ANR. V/s STRUM BUILDCON PVT. LTD. & ANR.	ANUPAM DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER) ANUPAM DWIVEDI(ANUPAMADVSC@GMAIL.COM)(9891629964)(PETITIONER) SMITTAL(SMITTAL_ADVOCATE@YAHOO.CO.IN)(0)(RESPONDENT) SACHIN(SACHINPRM@GMAIL.COM)(0)(RESPONDENT) SACHIN (SACHINPRM@GMAIL.COM)(0)(RESPONDENT) SGARGO(SGARGO811@GMAIL.COM)(0)(RESPONDENT) SMITTAL(SMITTAL_ADVOCATE@YAHOO.CO.IN)(0)(RESPONDENT) SGARGO(SGARGO811@GMAIL.COM)(0)(RESPONDENT)		
72	CM(M)-584/2025 CM APPL. 18421/2025 CM APPL. 18422/2025 CM APPL. 18423/2025 CM APPL. 18424/2025 CM APPL. 18425/2025 CM APPL. 18426/2025 CM APPL. 18427/2025	BINDAPUR DDA FLATS RESIDENTIAL WELFARE ASSOCIATION V/s PANCHSHEEL WOMAN WELFARE ASSOCIATION & ORS.	ANSHUMAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN UPADHYAY(ANSHUMAN.ANSLAWCHAMBERS@GMAIL.COM)(9990908544)(PETITIONER) RAJPAL(ADVOCATERAJPAL@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
73	CM(M)-3768/2024 CM APPL. 21097/2025	MS. NAINA HARPALANI V/s RAVI KUMAR	AMIT GARG	
		OTHER DETAILS OF ADVOCATES: AMIT GARG(ADVOCATEAMITGARG@HOTMAIL.COM)(8860538888)(PETITIONER) RAVI(ADVOCATERAHULBAISLA@YAHOO.COM)(9654531211)(RESPONDENT) AMIT GARG(ADVOCATEAMITGARG@HOTMAIL.COM)(0)(PETITIONER) RAHUL(ADVOCATERAHULBAISLA@YAHOO.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
74	CM(M)-736/2019 CM APPL. 22292/2019	M/S PARSVNATH DEVELOPERS LTD V/s M/S SKYLARK BUILDTECH LTD & ANR	RAKESH BHARDWAJ, KNM & PARTNERS, LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: RAKESH BHARDWAJ()(9958881712)(PETITIONER) ()()(PETITIONER)		

75	CM(M)-93/2023 CM APPL. 3057/2023 CM APPL. 57655/2023 WITH CM(M) 1101/2023	HDFC BANK LTD V/s AZAD KALAM	SANJEEV KUMAR	
		OTHER DETAILS OF ADVOCATES: SRCS LEGAL(LITIGATION@SRCSLEGAL.COM)(8285002845)(PETITIONER) SRCS(LITIGATION@SRCSLEGAL.COM)(8285002845)(PETITIONER)		
76	CM APPL. 6954/2025 In CM(M)-3788/2024	SUDHAKAR REDDY V/s KAKARTHI @ AARTHI	HARSHA GOLLAMUDI, MEENA MEHTANI GUPTA	
		OTHER DETAILS OF ADVOCATES: G CHAMBERS LAWYERS & ASSOCIATES(HARSHA.G@GCHAMBERS.ORG)(8285439697)(PETITIONER) MEENA(ADVMEHTANIMEENA@GMAIL.COM)(0)(RESPONDENT) G CHAMBERS LAWYERS (HARSHA.G@GCHAMBERS.ORG)(8285439697)(PETITIONER) MEENA MEHTA (ADVMEHTANIMEENA@GMAIL.COM)(0)(PETITIONER) MEENA MEHTANI GUPTA(ADVMEHTANIMEENA@GMAIL.COM)(9560289902)(RESPONDENT)		

NOTE:CM APPL.20992/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-1803/2019 LISTED AT ITEM NO.12

NOTE:CM APPL.20995/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-2617/2024 LISTED AT ITEM NO.25

NOTE:CM APPL.20996/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-2618/2024 LISTED AT ITEM NO.26

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
55	BAIL APPLN.-946/2025	AKSHAY KUMAR V/s DIRECTORATE OF ENFORCEMENT GOVT OF INDIA THROUGH ITS ASISTANT DIRECTOR	PIYUSH SANGHI	
		OTHER DETAILS OF ADVOCATES: PIYUSH SANGHI (SANGHI.PIYUSH@GMAIL.COM)(9899699242)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
BAIL				
56	CRL.M.A. 10102/2025 CRL.M.(BAIL) 734/2025 In BAIL APPLN.-889/2025	SHAILENDER SINGH @ SONU V/s STATE, NCT OF DELHI	BHARAT, DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: SIMRAN AGGARWAL (SIMRANSIMRAN65@GMAIL.COM)(8920469556)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-613/2019) BAIL APPLN. 1019/2022 FILED BY SHAILENDER SINGH @ SONU (DISPOSED ON : 2022-07-26) BAIL APPLN. 3811/2023 FILED BY HARPREET SINGH @HAPPY (DISPOSED ON : 2023-11-10) BAIL APPLN. 2464/2024 FILED BY HARPREET SINGH (DISPOSED ON : 2024-11-18) BAIL APPLN. 852/2025 FILED BY SHAILENDER

			SINGH ALIAS SONU (DISPOSED ON : 2025-02-27) P.S.-FIR NO. :(PASCHIM VIHAR WEST-613/2019)	
FRESH MATTERS & APPLICATIONS				
57	CRL.M.(BAIL) 819/2025 In BAIL APPLN.-715/2025(Disposed off case)	NARENDER V/s STATE (GNCT OF DELHI) THROUGH SHO	VINEET JAIN	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN (ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) VINEET JIAN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VINEET JAIN(ASSOCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAHANGIR PURI-639/2024)
FOR DIRECTION ON OFFICE NOTE				
58	CRL.A.-1222/2013 CRL.M.A. 14504/2013	S P SHARMA V/s STATE & ORS	B L MADHUKAR, VIVEK SOOD, AJIT NAIR, JYOTI BABBAR	
		OTHER DETAILS OF ADVOCATES: JYOTI BABBAR(BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER) JYOTI BABBAR(BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-603/2002) CRL.M.C. 2587/2003 FILED BY RAM RATTAN (DISPOSED ON : 2003-10-22) P.S.-FIR NO. :(MEHRAULI-603/2002)

09.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

NOTE: CRL.M.A.11003/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-7368/2024 LISTED AT ITEM NO.22

NOTE: CRL.M.A.11008/2025 SHALL BE TAKEN UP ALONGWITH CRL.M.C.-5934/2024 LISTED AT ITEM NO.34

HIGH COURT OF DELHI
08.04.2025.

REGISTRAR (LISTING)

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnijeshnair@gmail.com

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
60	CS(OS)-225/2025 I.A. 9107/2025 I.A. 9108/2025 I.A. 9109/2025	SUDESH KOHLI V/s VIJIT VIJAN	ANSHUL SHARMA	

09.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

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<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
76	O.M.P.(I) (COMM.)- 124/2025 CAV 137/2025 I.A. 9167/2025	SREI EQUIPMENT FINANCE LIMITED V/s BRACE IRON AND STEEL PRIVATE LIMITED	MEHUL PARTI, RANJANA ROY GAWAI	

09.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 45

HON'BLE MR. JUSTICE AMIT BANSAL

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

devender@dhc.nic.in

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
41	CS(COMM)- 337/2025 I.A. 9443/2025 I.A. 9444/2025 I.A. 9445/2025 I.A. 9446/2025 I.A. 9447/2025 I.A. 9448/2025	AGARWAL PACKERS AND MOVERS LTD. AND ORS V/s AGARWAL PACKERS AND MOVERS AND ORS	SIDHANT GOEL	SUB. TO OFF. OBJ.
42	CS(COMM)- 338/2025 I.A. 9449/2025 I.A. 9450/2025 I.A. 9451/2025 I.A. 9452/2025 I.A. 9453/2025 I.A. 9454/2025	AGARWAL PACKERS AND MOVERS LTD. AND ORS. V/s AGGARWAL CARGO PACKERS AND MOVERS AND ORS	SIDHANT GOEL	

09.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 50

HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

NOTE : I.A.3067-69/2025 IN CS(COMM)100/2025 SHOWN AT ITEM NO.59 IN THE CAUSE LIST MAY BE TREATED AS DELETED.

09.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)**

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NOTE : CS(OS)130/2007 MAY BE TREATED AS DELETED.

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

.

09.04.2025

SUPPLEMENTARY LIST

ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

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or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
30	CM APPL. 21326/2025 In W.P.(C)-11657/2018	SH. ROBINSON NAMBIAR V/s M/S VINAR POLYMERS P. LTD.	AYYUB AHMAD, PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: AYYUB AHMAD()(9811661342)(PETITIONER) ANJUM KUMAR(LESJURIS@GMAIL.COM)(9312288513)(PETITIONER) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM)(0)(RESPONDENT)		
31	CM APPL. 21331/2025 In W.P.(C)-15390/2024	M/S NRM INTERNATIONAL PVT. LTD. V/s UNION OF INDIA & ORS.	RAJAT MITTAL	
		OTHER DETAILS OF ADVOCATES: RAJAT MITTAL(RAJAT@MSSLAWCHAMBERS.IN)(9971933199)(PETITIONER) CGST DELHI SOUTH, GSTC, ADITYA SINGLA(LEGAL.CGSTDDELHISOUTH@GOV.IN, GSTC.SECRETARIAT@GOV.IN, ASINGLASSC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAJAT MITTAL(RAJAT@MSSLAWCHAMBERS.IN)(9971933199)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		

09.04.2025

SUPPLEMENTARY LIST

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
41	BAIL APPLN.- 3539/2022(Disposed off case)	SURESH CHAND V/s STATE THROUGH SHO PS NAVI KARIM NEW DELHI	MALAYA KUMAR CHAND	
		OTHER DETAILS OF ADVOCATES: MALAYA CHAND(MALAYA_CHAND@YAHOO.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(NABI KARIM-326/2021) CRL.M.C. 4384/2023 FILED BY MAMTA (DISPOSED ON : 2023-07-04) BAIL APPLN. 2136/2023 FILED BY MAMTA (DISPOSED ON : 2024-05-03) P.S.-FIR NO. :(NABI KARIM-326/2021)
